

ITEM NO.1501

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 629/2023 in W.P.(C) No. 1177/2020

M/S JSW STEEL LIMITED

Petitioner(s)

VERSUS

PRATISHTHA THAKUR HARITWAL & ORS.

Respondent(s)

Date : 27-03-2025 This petition was called on for pronouncement of judgment today.

For Petitioner(s) :

Mr. Gopal Jain, Sr. Adv.
Ms. Nandini Gore, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Mohammad Shahyan Khan, Adv.
Ms. Manvi Rastogi, Adv.
For M/S. Karanjawala & Co., AOR

For Respondent(s) : Ms. Pragati Neekhra, AOR

Mr. Aditya Bhanu Neekhra, Adv.
Mr. Atul Dong, Adv.
Mr. Aniket Patel, Adv.

1. Hon'ble Mr. Justice B.R. Gavai pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Augustine George Masih.

2. The contempt petition is disposed of, in terms of the signed judgment.

3. Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR

(Signed "Reportable" Judgment is placed on the file)